CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1272/2016

New Delhi, this the 6th day of April, 2016.

HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)

Navneet Rajan Wasan,
IPS (Retd.),
S/o Late Shri Harbans Lal Wasan,
Age : 60 years,
B-1, Tower 9, Type VI Flats,
New Moti Bagh,
New Delhi-110023.   .. Applicant

(Applicant in person)

Versus

Union of India,
Through the Home Secretary,
Ministry of Home Affairs,
Government of India,
North Block,
New Delhi.   .. Respondent

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. Justice Permod Kohli

The applicant is a 1980 Batch IPS Officer. He claimed to be promoted from time to time and appointed as Director General, National Investigation Agency vide MHA O.M. No.I-21019/06/2014-IPS.III dated 29.09.2014 (Annexure A-3).

2.   The short grievance of the applicant is against non-grant of Apex Scale of Rs.80,000/-. It is alleged that officers junior to him,

viz. Shri A.K. Dhasmana and Shri Anurag Sharma, have been granted the apex scale of Rs.80,000/- in Govt. of India and in the State of Telangana, the state allocated to him as an IPS Officer. The applicant made a representation dated 05.05.2015 (Annexure A-6) followed by reminder dated 06.10.2015. It is, however, stated in the O.A. that his representation has not been considered by the respondents, as he has not received any response till the date of filing of this O.A.

3.   Without going into the merits of the claim of the applicant, we deem it appropriate to direct the respondents to consider the claim of the applicant as projected in the representation referred to herein above and take a decision within a period of eight weeks. In the event, the claim of the applicant is declined, it shall be by a reasoned and speaking order. Needless to say that the applicant shall have liberty to challenge the same, if aggrieved.

4.   With the above direction, the O.A. stands disposed of. No order as to costs.

      Order by **DASTI.**

(P.K. BASU)   **(PERMOD KOHLI)**
Member (A)   **Chairman**

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